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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4848/2020 & CM APPLs. 17489-91/2020

V GOVINDA RAMANAN

... Petitioner

Through Mr.V Govinda Ramanan, Petitioner in
Person.

versus

CONSORTIUM OF NATIONAL LAW

UNIVERSITIES & ANR..... Respondent

Through Mr.Vinayak Mehrotra, Adv. for R-1.
Mr.Ajay digpaul CGSC &
Mr.Himanshu Pathak GP for
Respondent no. 2/UOI

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

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04.08.2020

This hearing is conducted through video conferencing.

Issue notice. Learned counsel for respondent Nos. 1 and 2 accept
notice, respectively. A short counter affidavit may be filed within five days.

List on 10.08.2020.

JAYANT NATH, J.

AUGUST 04, 2020/st